NOTIFICATION

New Delhi, the 19th July, 2017

S.O. 2258(E).—In exercise of the powers conferred by section 110 of the Motor Vehicles Act, 1988 (59 of 1988), the Central Government hereby exempts the existing models of buses with seating capacity of 13 or more passengers excluding driver from the applicability of sub-rule (1) of rule 125C of the Central Motor Vehicles Rules, 1989 up to the 30th September, 2017 or until further orders whichever is earlier.

[No. RT-11028/02/2013-MVL]

ABHAY DAMLE, Jr. Secy.